

Government of Jammu & Kashmir
Forest, Ecology & Environment Department
Civil Secretariat, Jammu

Notification,
Jammu, the 28th February, 2020

S.O 75 :- In exercise of the powers conferred by clause (2) of section 2 of the Indian Forest Act, 1927, the Lieutenant Governor is pleased to appoint the following officers as "Forest Officers" for the purposes of the Act; namely:-

1. Principal Chief Conservator of Forests.
2. Additional Principal Chief Conservator of Forests.
3. Chief Conservator of Forests.
4. Conservator of Forests.
5. Deputy Conservator of Forests.
6. Assistant Conservator of Forests.
7. Divisional Forest Officer.
8. Range Officer.
9. Forester.
10. Deputy Forester.
11. Forest Guard.

This notification shall be deemed to have come into force with effect from 31st of October, 2019.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Sarita Chauhan) IAS
Commissioner/ Secretary to Government
Forest, Ecology & Environment Department.

No.:- FST/Land/55/2019

Dated: 28-02-2020

Copy to the:

1. Secretary to Government of India, MoEF&CC, New Delhi.
2. Prpl. Secretary to Hon'ble Lieutenant Governor, J&K.
3. Prpl. Secretary to Government, Revenue Department.
4. Jt. Secretary, (J&K), Ministry of Home Affairs, Government of India.
5. Secretary to Government General Administration Department.
6. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
7. Pr. Chief Conservator of Forests, J&K, Jammu.
8. Chief Conservator of Forests, Jammu/Kashmir.
9. General Manager, Government Press, Jammu for publication of the SRO in next Government Gazette.
10. Pvt. Secy. to the Chief Secretary J&K.
11. Pvt. Secy to Commissioner/ Secretary to Government, Forest, Ecology & Environment Department.
12. Pvt. Secy to Secretary (Technical) Forest, Ecology & Environment Department.
13. Concerned file.


(Ghulam Dastgeer Alam)
Under Secretary to Government
Forest, Ecology & Environment Department.